

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO- 366
TO BE ANSWERED ON 09/12/2022

MSP FOR PULSES

366. SHRI IRANNA KADADI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the Minimum Support Price (MSP) and bonus on various kinds of pulses that Government has given in the last three years, year-wise and variety-wise;
- (b) the details of Government agency which procure pulses from farmers and the quantum procured during the above period, year-wise, State-wise and variety-wise;
- (c) the details of domestic consumption of pulses during the above period, year-wise and variety-wise;
- (d) whether any private agency/people also purchase pulses from farmers and if so, the details thereof; and
- (e) whether Government is seriously considering to reduce the prices of pulses and if so, whether any action has been taken in this regard

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a): Minimum Support Price (MSP) of pulses in the last three years is given at **Annexure I**.
- (b): Procurement of pulses of Fair Average Quality (FAQ) is undertaken at MSP from registered farmers under Price Support Scheme (PSS) as per its prescribed guidelines in consultation with the concerned State Government as and when prices fall below MSP. Procurement centres are opened by respective State Government Agencies and Central Nodal Agencies like NAFED, FCI etc after taking into account the production, marketable surplus, convenience of farmers and availability of other logistics/infrastructure such as storage and transportation etc. The details of procurement of pulses in last three year is given at **Annexure II**.
- (c): As per National Statistical Office (NSO) survey on “Household Consumer Expenditure” conducted in the NSS 68th round (July, 2011- June, 2012) the Quantity of consumption of pulses & pulse products per person for a period of 30 days for rural & urban sectors is 0.737 kg and 0.845 kg respectively.

(d): The objective of the MSP is to ensure remunerative prices to the growers for their produce and farmers have the option to sell their produce to the government agencies or in the open market as is advantageous to them.

(e): Government takes various measures from time to time to augment domestic availability and stabilize prices of essential food commodities and make them accessible to all the consumers across India at affordable prices. These steps, inter alia, include releases from the buffer to cool down prices; imposition of stock limits; monitoring of stocks declared by entities to prevent hoarding and also requisite changes in trade policy instruments like rationalization of import duty, changes in import quota, restrictions on exports of the commodity etc.

Annexure I

Annex referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 366 due for reply on 09.12. 2022

Minimum Support Price (MSP) of Pulses.

(MSP in ₹ per quintal)

Sl. No.	Commodity	2020-21	2021-22	2022-23
	<u>KHARIF CROPS</u>			
1	TUR (ARHAR)	6000	6300	6600
2	MOONG	7196	7275	7755
3	URAD	6000	6300	6600
	<u>RABI CROPS</u>			
4	GRAM	5100	5230	5335
5	MASUR (LENTIL)	5100	5500	6000

Annexure II

Annex referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 366 due for reply on 09.12. 2022

Procurement of Pulses under PSS

(figures in metric tonnes)

Year-wise procurement details of pulses procured at MSP under PSS since 2019-20 (as on 05.12.2022)			
Year/Commodity/States	Agency		Total
	FCI	NAFED	
2019-20	26,017.05	2,828,383.77	2,854,400.82
GRAM	15,159.92	2,143,274.14	2,158,434.06
ANDHRA PRADESH	-	127,915.10	127,915.10
GUJARAT	-	124,031.55	124,031.55
HARYANA	-	10,636.46	10,636.46
KARNATAKA	-	101,843.45	101,843.45
MADHYA PRADESH	-	706,313.62	706,313.62
MAHARASHTRA	15,159.92	370,718.90	385,878.82
RAJASTHAN	-	615,716.88	615,716.88
TELANGANA	-	47,600.00	47,600.00
UTTAR PRADESH	-	38,498.18	38,498.18
MASOOR	-	1,433.68	1,433.68
MADHYA PRADESH	-	1,433.68	1,433.68
MOONG	-	147,130.39	147,130.39
ANDHRA PRADESH	-	1,193.30	1,193.30
HARYANA	-	1,065.90	1,065.90
KARNATAKA	-	5,874.21	5,874.21
MAHARASHTRA	-	4,272.23	4,272.23
ODISHA	-	7,011.38	7,011.38
RAJASTHAN	-	121,669.07	121,669.07
TAMILNADU	-	169.40	169.40
TELANGANA	-	5,874.90	5,874.90
TOOR	10,857.13	536,413.25	547,270.38
ANDHRA PRADESH	-	50,223.18	50,223.18
GUJARAT	1,612.00	11,528.25	13,140.25
KARNATAKA	-	227,500.00	227,500.00
MAHARASHTRA	9,245.13	194,936.23	204,181.36
ODISHA	-	98.34	98.34
TAMILNADU	-	502.25	502.25
TELANGANA	-	51,625.00	51,625.00
URAD	-	132.31	132.31
			Contd.

GUJARAT	-	88.85	88.85
MAHARASHTRA	-	10.11	10.11
RAJASTHAN	-	26.50	26.50
TAMILNADU	-	6.85	6.85
2020-21	6,351.10	810,695.75	817,046.85
GRAM	6,333.90	631,211.88	637,545.78
ANDHRA PRADESH	-	10,083.80	10,083.80
GUJARAT	-	151,427.70	151,427.70
KARNATAKA	-	22,030.77	22,030.77
MADHYA PRADESH	-	194,447.80	194,447.80
MAHARASHTRA	6,333.90	219,027.60	225,361.50
RAJASTHAN	-	17,450.37	17,450.37
TELANGANA	-	16,743.84	16,743.84
MASOOR	-	18.35	18.35
MADHYA PRADESH	-	18.35	18.35
MOONG	-	167,391.20	167,391.20
HARYANA	-	1,099.65	1,099.65
MADHYA PRADESH	-	147,250.00	147,250.00
MAHARASHTRA	-	559.74	559.74
ODISHA	-	862.35	862.35
RAJASTHAN	-	12,024.46	12,024.46
TAMILNADU	-	5,595.00	5,595.00
TOOR	17.20	10,987.26	11,004.46
ANDHRA PRADESH	-	184.55	184.55
GUJARAT	17.20	554.95	572.15
KARNATAKA	-	8,969.05	8,969.05
MAHARASHTRA	-	1,246.76	1,246.76
TAMILNADU	-	31.95	31.95
URAD	-	1,087.06	1,087.06
MADHYA PRADESH	-	949.90	949.90
MAHARASHTRA	-	137.16	137.16
2021-22	73,649.68	2,957,307.23	3,030,956.91
GRAM	73,649.68	2,555,811.15	2,629,460.83
ANDHRA PRADESH	-	70,393.81	70,393.81
GUJARAT	-	536,225.00	536,225.00
HARYANA	-	1,238.80	1,238.80
KARNATAKA	-	73,816.85	73,816.85
MADHYA PRADESH	-	801,984.49	801,984.49
MAHARASHTRA	73,649.68	687,891.87	761,541.55
RAJASTHAN	-	298,685.74	298,685.74
TELANGANA	-	58,485.04	58,485.04
UTTAR PRADESH	-	27,089.55	27,089.55
MOONG	-	363,274.09	363,274.09
ANDHRA PRADESH	-	2,209.52	2,209.52
GUJARAT	-	852.84	852.84
			Contd.

HARYANA	-	1,227.26	1,227.26
KARNATAKA	-	13,863.15	13,863.15
MADHYA PRADESH	-	275,645.00	275,645.00
MAHARASHTRA	-	1,636.21	1,636.21
ODISHA	-	3,800.95	3,800.95
PUNJAB	-	2,559.20	2,559.20
RAJASTHAN	-	57,220.41	57,220.41
TAMILNADU	-	4,259.55	4,259.55
TOOR	-	36,184.14	36,184.14
GUJARAT	-	19,983.08	19,983.08
KARNATAKA	-	11,986.05	11,986.05
MAHARASHTRA	-	2,360.82	2,360.82
TAMILNADU	-	32.85	32.85
TELANGANA	-	1,821.34	1,821.34
URAD	-	2,037.85	2,037.85
GUJARAT	-	99.85	99.85
MADHYA PRADESH	-	291.90	291.90
MAHARASHTRA	-	1,481.37	1,481.37
RAJASTHAN	-	40.08	40.08
TELANGANA	-	124.65	124.65
2022-23	-	62,528.36	62,528.36
MOONG	-	62,519.26	62,519.26
GUJARAT	-	66.50	66.50
HARYANA	-	800.00	800.00
KARNATAKA	-	25,730.88	25,730.88
MAHARASHTRA	-	105.54	105.54
RAJASTHAN	-	35,757.99	35,757.99
TELANGANA	-	58.35	58.35
URAD	-	9.10	9.10
MAHARASHTRA	-	9.10	9.10
